

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

COARM:

(IB)-1164(ND)2019

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.06.2019

NAME OF THE COMPANY: M/s. Punjabi Accessories Pvt. Ltd. V/s. M/s.
Kredo Beauty Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

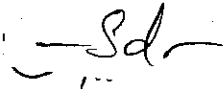
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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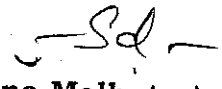
Present for the Petitioner: Mr. Sameer Tripathi, Advocate

Present for the Respondent: Mr. V. Siddhavth, Advocate

ORDER

Ld. Counsel for the Corporate Debtor prays for two days' more time to file his reply. Let the same be filed. Advance copy be given to the ld. opposite counsel. To come up on for arguments on 19th July, 2019


(V.K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)